

Contested Commercial Cases disposed during the Month: November, 2024

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/25/2021	07-10-2021	Titagarh Logistics Infrastructures Private Limited Vs Durgapur Freight Terminal Private Limited	Sayantan Bose	-	07-11-2024	1127	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/127/2024	19-03-2024	JUPITER INTERNATIONAL LIMITED Vs M/S. FUJITSU GENERAL THAILAND CO LTD.	-	-	13-11-2024	239	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/150/2024	31-07-2024	Exide Industries Limited Vs CXWAI Tech India Private Limited	Sayantani Das	-	13-11-2024	105	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/68/2022	16-08-2022	Phoenix Conveyor Belt India Pvt. Ltd. Vs BTL EPC Limited	Sourjya Roy	-	19-11-2024	826	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MiscEX (Com)	MiscEX (Com)/21/2022	06-08-2022	Shapoorji Pallonji and Company Private Limited Vs TIL Limited	Debjani Ghosh	-	26-11-2024	843	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/43/2022	18-08-2022	TIL Limited Vs Shapoorji Pallonji and Co Private Limited	Neeraj Jhunjunwala	-	26-11-2024	831	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na

7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/89/2024	31-01-2024	VORA FASTNERS PVT LTD Vs MAGNUM PROPACK PVT LTD	Anil Choudhury	-	27-11-2024	301	Yes ** pre-institution mediation falls jurisdiction DLSA	Contested	Na	Na
8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. A (Com)	1/2024	27-04-2023	BHEL VS Golden Edge Engineering pvt. Ltd.	Ms Kishwar Rahman	9163684357	05-11-2024	558 Days	No	U/s 37(2)(b) Arb and Con Act, 1996 disposed off	Nil	Nil
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	37/2024	26-08-2022	Kaveri Infra Properties Pvt. Ltd. Vs Arch Infra Properties Pvt. Ltd.	Sandip Agarwal and Co	9831087781	08-11-2024	805 Days	No	U/s 9 Arb and con Act 1996 COMPROMISE	Nil	Nil
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	12/2024	24-02-2020	M/s B Das Sarkar Vs Union of India and Another	SUDEEP TARAFDAR	6251552151	14-11-2024	1725 Days	No	U/s 34 Arb and Con Act 1996 disposed off	Nil	Nil
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	121/2024	14-11-2024	Golden Edge Engineering Private Limited Vs Heavy Electricals Limited	Anubhav Khastagir	9748838188	26-11-2024	12 Days	No	U/s 29A, Arb and Con Act 1996 ALLOWED	Nil	Nil
12	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc A (Com)	4/2024	04-05-2024	Samrat Chakraborty Vs Samaresh Saha and Sam Infotech	Arindam Paul	9681434100	21-11-2024	201 Days	No	U/S 37 of Arb and Med Act, 1996 Rejected	Nil	Nil
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	2/2024	27-09-2019	VSAIPPL-PE-SI(JV) Vs EASTERN COALFIELDS LIMITED	Chandrachur Chatterjee vs Mr. Pijush Kanti Das	7908760905 Vs 9434849514	18-11-2024	1879 days	No	Decreed on contest against the defendant with cost	NO	NO
14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Case (Commercial)	1/2024	15-07-2023	M/S Mukherjee Telecom Vs VIVO Communication Device Pvt Ltd.	Mr. Indrajit Mukherjee Vs Mr.P.D. Mukherjee	9476134772	30-11-2024	504 days	No	Disposed of	NO	NO

15	Commercial court siliguri	Darjeeling, jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Nil
Total Number of cases Disposed during the Month: 14				